



2026:DHC:8209



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**# **CNR No. DLHC010964792018**+ **OMP (ENF.) (COMM.) 68/2018****HINDUSTAN CONTRUCTION CO.LTD.Decree Holder**

Through: Mr. Sameer Parekh, Ms. Sonali Basu Parekh, Mr. Sumit Goel, Ms. Ruchi Krishna Chauhan and Ms. Akshita Dogra, Advocates.

versus

NTPC LIMITED**.....Judgement Debtor**

Through: Mr. S.B. Upadhyar, Sr. Advocate with Mr. Tarkeshwar Nath, Mr. Harshit Singh, Mr. Anant Dev and Mr. Kumar Subhash, Advocates.

CORAM:**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA****ORDER (ORAL)**% **23.09.2026**

1. At the outset, learned Counsel for the Decree Holder seeks leave to withdraw the present petition with liberty to file again as and when the situation arises and after satisfying on the aspect of stamp duty as per the applicable stamp legislation.

2. Leave and liberty as aforesaid is granted.

3. The petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J**SEPTEMBER 23, 2026/pa**